

12.12 hrs.

PAPERS LAID ON THE TABLE

[English]

Paraffin Wax (Supply, Distribution and Price Fixation) Amendment Order, 1985

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA) : I beg to lay on the Table a copy of the Paraffin Wax (Supply, Distribution and Price Fixation) Amendment Order, 1985 (Hindi and English versions) published in Notification No. G.S.R. 808 (E) in Gazette of India dated the 25th October, 1985 under sub-section (6) of section 8 of the Essential Commodities Act, 1956.

[Placed in Library. See No. LT-1488/85].

MR. SPEAKER : One minute, the Law Minister wants to say something.

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ) : Sir, I may inform the House that the Passport has not been impounded. It has been sent for renewal and this is under consideration and examination. Swami Agnivesh has made some charges against the Government and he has been called by the External Affairs Ministry to discuss with him.

(Interruptions)*

[Translation]

SHRI BALASAHEB VIKHE PATIL (Kopergaon) : Mr. Speaker, Sir, an M.L.A. of Maharashtra has been murdered in Delhi, but no action has been taken so far in this matter. I request you that this matter should be inquired into.

(Interruptions)*

[English]

MR. SPEAKER : I have allowed him. I think you can give something in writing.

(Interruptions)*

*Not recorded.

MR. SPEAKER : I have allowed the hon. Member of the House.

(Interruptions)*

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H.K.L. BHAGAT) : The Minister of Law has already said that the matter is under consideration. The Passport has not been impounded. I want to remain Prof. Madhu Dandavate; that when they were in power not that we should do the same thing. We are not doing the same thing—the Passports of a number of persons including mind were impounded without any reason.

(Interruptions)*

SHRI S. JAIPAL REDDY : You have not allowed me to say anything.

(Interruptions)*

MR. SPEAKER : Not a single word of his will go on record.

(Interruptions)*

SHRI BALASAHEB VIKHE PATEL : An MLA of Maharashtra was murdered on the 20th evening in Kasturba Marg and no investigation has been done.

[Translation]

MR. SPEAKER : Please give in writing.

(Interruptions)

[English]

MR. SPEAKER : Individual cases, I cannot allow. That does not go on record.

(Interruptions)*

SHRI BASUDEB ACHARIA : What about the Privilege Motion against the Telegraph Newspaper ?

MR. SPEAKER : This thing you have raised yesterday and today also, you have given a Privilege Motion on that.

(Interruptions)

MR. SPEAKER : Please sit down. Order please...